

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2519  
TO BE ANSWERED ON 01.08.2018**

**UNMANNED LEVEL CROSSINGS**

**2519. SHRI ANIL SHIROLE:**

**SHRI M. CHANDRAKASI:**

**SHRI SANKAR PRASAD DATTA:**

**SHRI NISHIKANT DUBEY:**

**DR. SANJAY JAISWAL:**

**SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:**

**SHRI PARBHUBHAI NAGARBHAI VASAVA:**

**SHRI ANTO ANTONY:**

**SHRI RAVINDRA KUMAR PANDEY:**

**SHRI GEORGE BAKER:**

**SHRI RAHUL KASWAN:**

**Will the Minister of RAILWAYS be pleased to state :**

- (a) the details of the number of unmanned crossings across the country, zone-wise including West Bengal;**
- (b) the details of the number of accidents happened at these unmanned crossings during the last three years and the current year, zone-wise and the persons died in these accidents;**
- (c) the policy laid down for payment of compensation and the total compensation paid to the next of kin of those died in these accidents during the last three years, zone-wise and year-wise;**
- (d) whether the Government is planning/proposing to construct over bridges/underpass at these crossings or the Government has received any proposal in this regard from some of the States; and**
- (e) if so, the details thereof and the time by which it is likely to be constructed?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (e): A Statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2519 BY SHRI ANIL SHIROLE, SHRI M. CHANDRAKASI, SHRI SANKAR PRASAD DATTA, SHRI NISHIKANT DUBEY, DR. SANJAY JAISWAL, SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI, SHRI PARBHUBHAI NAGARBHAI VASAVA, SHRI ANTO ANTONY, SHRI RAVINDRA KUMAR PANDEY, SHRI GEORGE BAKER AND SHRI RAHUL KASWAN TO BE ANSWERED IN LOK SABHA ON 01.08.2018 REGARDING UNMANNED LEVEL CROSSINGS**

**(a): The number of unmanned level crossings (UMLCs) on Broad Gauge (BG), Meter Gauge (MG) and Narrow Gauge (NG), as on 01.04.2018 is as follows:**

<b>SN</b>	<b>Zonal Railway</b>	<b>BG</b>	<b>MG</b>	<b>NG</b>	<b>Total</b>
<b>1</b>	<b>Central Railway</b>	<b>0</b>	<b>0</b>	<b>109</b>	<b>109</b>
<b>2</b>	<b>Eastern Railway</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>3</b>	<b>East Central Railway</b>	<b>448</b>	<b>207</b>	<b>0</b>	<b>655</b>
<b>4</b>	<b>East Coast Railway</b>	<b>117</b>	<b>0</b>	<b>0</b>	<b>117</b>
<b>5</b>	<b>Northern Railway</b>	<b>606</b>	<b>0</b>	<b>4</b>	<b>610</b>
<b>6</b>	<b>North Central Railway</b>	<b>83</b>	<b>5</b>	<b>191</b>	<b>279</b>
<b>7</b>	<b>North Eastern Railway</b>	<b>453</b>	<b>176</b>	<b>0</b>	<b>629</b>
<b>8</b>	<b>Northeast Frontier Railway</b>	<b>151</b>	<b>0</b>	<b>167</b>	<b>318</b>
<b>9</b>	<b>North Western Railway</b>	<b>311</b>	<b>100</b>	<b>0</b>	<b>411</b>
<b>10</b>	<b>Southern Railway</b>	<b>185</b>	<b>85</b>	<b>0</b>	<b>270</b>
<b>11</b>	<b>South Central Railway</b>	<b>151</b>	<b>0</b>	<b>0</b>	<b>151</b>
<b>12</b>	<b>South Eastern Railway</b>	<b>149</b>	<b>0</b>	<b>0</b>	<b>149</b>
<b>13</b>	<b>South East Central Railway</b>	<b>0</b>	<b>0</b>	<b>204</b>	<b>204</b>
<b>14</b>	<b>South Western Railway</b>	<b>187</b>	<b>0</b>	<b>0</b>	<b>187</b>
<b>15</b>	<b>Western Railway</b>	<b>638</b>	<b>562</b>	<b>503</b>	<b>1703</b>
<b>16</b>	<b>West Central Railway</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>Total</b>	<b>3479</b>	<b>1135</b>	<b>1178</b>	<b>5792</b>

**There are 314 UMLCs in the State of West Bengal in which 147 are on BG and 167 on NG. There are no UMLCs on MG in the State of West Bengal.**

**(b): Zone-wise details of number of consequential unmanned level crossing (UMLC) accidents and persons killed therein during the last three years i.e. 2015-16, 2016-17, 2017-18 and in the current financial year 2018-19 (upto 30<sup>th</sup> June 2018) are given below:**

<b>Zonal Railway</b>	<b>2015-16</b>		<b>2016-17</b>		<b>2017-18</b>		<b>2018-19 (Upto 30.06.2018)</b>	
	<b>No. of accident</b>	<b>Killed</b>	<b>No. of accident</b>	<b>Killed</b>	<b>No. of accident</b>	<b>Killed</b>	<b>No. of accident</b>	<b>Killed</b>
<b>Central Railway</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Eastern Railway</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>East Central Railway</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>6</b>	<b>2</b>	<b>3</b>	<b>0</b>	<b>0</b>
<b>East Coast Railway</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Northern Railway</b>	<b>9</b>	<b>23</b>	<b>4</b>	<b>9</b>	<b>3</b>	<b>6</b>	<b>0</b>	<b>0</b>
<b>North Central Railway</b>	<b>1</b>	<b>5</b>	<b>1</b>	<b>1</b>	<b>2</b>	<b>6</b>	<b>0</b>	<b>0</b>
<b>North Eastern Railway</b>	<b>5</b>	<b>11</b>	<b>2</b>	<b>9</b>	<b>1</b>	<b>5</b>	<b>1</b>	<b>13</b>
<b>Northeast Frontier Railway</b>	<b>2</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>North Western Railway</b>	<b>7</b>	<b>9</b>	<b>2</b>	<b>3</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>0</b>
<b>Southern Railway</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>South Central Railway</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>South Eastern Railway</b>	<b>2</b>	<b>6</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>South East Central Railway</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>South Western Railway</b>	<b>1</b>	<b>1</b>	<b>2</b>	<b>6</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Western Railway</b>	<b>2</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>5</b>	<b>0</b>	<b>0</b>
<b>West Central Railway</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Total</b>	<b>29</b>	<b>58</b>	<b>20</b>	<b>40</b>	<b>10</b>	<b>26</b>	<b>1</b>	<b>13</b>

**(c): As per provisions of Section 124 and 124A of the Railways Act, 1989, Railways are liable to pay compensation for death of a passenger in a train accident or untoward incident. As such, Railways are not liable to pay compensation for loss of life of the road users for accidents at UMLCs, under the Railways Act, 1989. However, next of kin of deceased can file a claim for compensation in Motor Accident Claims Tribunal (MACT). Railway administration is liable to pay compensation only when a decree is awarded by Hon'ble MACT in favour of the claimant and Railway decides to implement the decree.**

**The amount of compensation paid to the next of kin of those died in accidents at UMLCs during the last three years is as follows:**

**(Amount in Lakhs of ₹)**

<b>Year</b>	<b>Accidents at Unmanned Level Crossings</b>		
	<b>Railway Zone</b>	<b>Amount paid to next of kin of deceased</b>	<b>Total</b>
<b>2015-16</b>	<b>NR</b>	<b>7.81</b>	<b>28.89</b>
	<b>WR</b>	<b>21.08</b>	
<b>2016-17</b>	<b>WR</b>	<b>10.90</b>	<b>10.90</b>
<b>2017-18</b>		<b>0</b>	<b>0</b>

**Note:- The compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. This amount depends upon the number of cases which are finalized in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred.**

**(d) & (e): The unmanned level crossings (UMLCs) on Broad Gauge (BG) are targeted for elimination by March 2020. However efforts are being made to eliminate all UMLCs on BG even earlier also. It is the endeavor of Railways**

**to eliminate all unmanned level crossings in a phased manner by either of the following :-**

- **Closure - Closing unmanned level crossings having NIL/ negligible Train Vehicle Unit (TVU).**
- **Merger - Merger of unmanned level crossing gate to nearby manned/unmanned level crossing or subway/Road Under Bridge (RUB)/Road Over Bridge (ROB) by construction of diversion road.**
- **Provision of Subways/RUBs.**
- **Manning- Manning of unmanned level crossings which cannot be eliminated by above means.**

**The UMLCs on MG and NG will be eliminated during Gauge conversion. Railways has not received any proposal for elimination of UMLC from any of the State Govt.**

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